

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:6895

ANSWERED ON:10.05.2000

ROSTER SYSTEM

BUTA SINGH;PRAVEEN RASHTRAPAL;SUSHIL KUMAR SAMBHAJIRAO SHINDE

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) the Department of Personnel and Training has switched over the `Post Based Roster System` in place of `Vacancy Based Roster System` w.e.f. July, 2, 1997;

(b) if so, the reasons thereof; and

(c) the reasons for switching over to the `Post Based Reservation System` from `Vacancy Based Reservation System`?

**Answer**

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SMT. VASUNDHARA RAJE)

(a): Yes, Sir.

(b) & (c): The earlier `Vacancy Based Roster System` was replaced by `Post Based Roster System` because of the implementation of the Supreme Court judgement in the case of R.K. Sabharwal Vs. State of Punjab read with another Supreme Court judgement in the case of J.C. Mallick Vs. Union of India.